

**Central Administrative Tribunal  
Ernakulam Bench**

**OA/181/00981/2018**

Tuesday, this the 12<sup>th</sup> day of March, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Safariya Beegum, aged 38 years,  
W/o Mohammed Nizamuddeen,  
Ponnelam House,  
Kalpeni Island.

Applicant

[Advocate: Mr.K.B.Gangesh rep by Ms. Smitha Gangesh]

**versus**

1. The Administrator  
Administration of the Union Territory  
of Lakshadweep, Kavaratti-682 555.
2. The Director of Education  
Directorate of Education  
Kavaratti-682 555.
3. The Secretary (Education)  
Directorate of Education  
Kavaratti-682 555.

Respondents

[Advocate: Mr.S.Manu represented by Mr.Sreeraj]

The OA having been heard on 12<sup>th</sup> March, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)****By E.K.Bharat Bhushan, Administrative Member**

Smt.Smitha Gangesh, learned counsel for the applicant submits that the candidate has since qualified in the examination and requests that the OA may be closed.

**2.** In view of the aforesaid submission, the OA is closed.

**(Ashish Kalia)**  
**Judicial Member**

**(E.K.Bharat Bhushan)**  
**Administrative Member**

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of experience certificate F.No.30/2/2012-GSSSK(DP) dated 30.5.2012 issued to the applicant by the Principal, Government Senior Secondary School, Kavaratti.

Annexure A2: Copy of experience certificate F.No.3/16/2012-GSSSA dated 19.7.2012 issued to the applicant by the Principal, Government Senior Secondary School, Amini.

Annexure A3: Copy of experience certificate F.No.7/3/2007-GSSS(Kal) dated 2.4.2013 issued to the applicant by the Principal, Government Senior Secondary School, Kalpeni.

Annexure A4: Copy of experience certificate F.No.7/3/2007-GSSS(Kal) dated 31.3.2015 issued to the applicant by the Principal, Government Senior Secondary School, Kalpeni.

Annexure A5: Copy of notification F.No.18/12/2017-Edn/Estt dated 6.3.2018.

Annexure A6: Copy of letter F.No.18/14/2016-Edn/Estt dated 8.5.2018 issued by the Directorate of Education.

Annexure A7: Copy of representation dated 14.11.2018 preferred by the applicant to the 1<sup>st</sup> respondent.

Annexure A8: Copy of check list F.No.18/1/2018-Edn/Estt dated 19.11.2018.

Annexure A9: Copy of order F No.12/36/2018-Service dated 29.9.2018 issued by the 1<sup>st</sup> respondent.